

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCP 07/397-398/2015

IA 36/2017 & 37/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURASAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: Anand Achyutrao Kulkarni

Vs

Shri Shivsagar Sugar & Agro Products Ltd

Section 397-398 of the Companies Act, 1956.

ORDER

26. **IA 36/2017 & 37/2017 in TCP 07/397-398/2015**

At request of the parties, list this matter on 5.10.2018.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)